

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/ 2585 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi,
District & Sessions Judge,
Hailakandi

Dated Guwahati, the 10th June, 2021.

Sub:- **Casual leave.**

Ref:- No. JHD.-1/2021/10/2015 dated 08.06.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 15.06.2021 and 17.06.2021. The Addl. District & Sessions Judge, Hailakandi and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/98/2586/A, dated 10.6.2021

Copy to

- ✓ 1. The Project Manager, Gauhati High Court.

10/06/21
JT.REGISTRAR (VIGILANCE)

Rda